

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:153

ANSWERED ON:16.12.2013

UPGRADATION OF STATE HIGHWAYS TO NATIONAL HIGHWAYS

Tandon Shri Lal Ji;Vishwanath Shri Adagur H

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the rank of Gujarat and Karnataka among States and Union Territories in terms of National Highways length in terms of per 1000 sq. Km. and per lakh population;
- (b) the criteria for declaration/ conversion of State Highways into National Highways including the quality standards specified for their construction;
- (c) whether the quality of construction of all NHs including those in Uttar Pradesh is as per the standard specified for the purpose and if so, the details thereof and if not, the action taken by the Government in this regard including the mechanism put in place for inspection/monitoring of the construction work of NHs;
- (d) the details of the proposals received from various States for upgradation of State Highways (SHs) to National Highways (NHs) particularly from Karnataka, Gujarat and Odisha along with the proposals approved/SHs upgraded to NHs including those on Build, Operate and Transfer (BOT) mode and the funds sanctioned/allocated for the purpose during the last three years and the current year; and
- (e) the details of pending proposals, if any, along with the reasons therefor and the time by which these are likely to be cleared?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI OSCAR FERNANDES)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 153 FOR ANSWER ON 16.12.2013 ASKED BY SHRI LALJI TANDON AND SHRI ADAGOORU VISHWANATH REGARDING UPGRADATION OF STATE HIGHWAYS TO NATIONAL HIGHWAYS.

(a) The rank of Gujarat and Karnataka among States and Union Territories in terms of National Highways length in terms of per 1000 sq. Km. are 26, 21 respectively and per lakh population are 24, 19 respectively.

(b) The criteria for declaration/ conversion of State Highways into National Highways is at Annexure-I.

(c) All NH projects are constructed as per quality standards specified in Indian Road Congress(IRC)/Ministry of Road Transport and Highways(MoRT&H) specifications. Supervision/Independent Consultants are appointed for closely monitoring the quality of construction through regular checks and tests. Besides, quality of construction is also closely monitored by field officers executing the project and Regional Officers(ROs) of the Ministry including Officers from headquarters.

(d) and (e) The State-wise details of the proposals received by the Union Government from various State Governments including Karnataka, Gujarat and Odisha for declaration of State Highways into National Highways and approved during the last three years and the current year are at Annexure-II and Annexure-III respectively. There is no provision to sanction/ allocation of funds to the State Government for upgradation of State roads into National Highways. Proposal which could not be accommodated have been returned back thereafter. As such no proposal is pending.